

(Shri H.K.L. Bhagat)

Then a word about films. Making feature films is within the private sector and I share the anxiety of the hon. Members that it is bad to show too much of sex and violence. We have asked the Film Certification Board to energetically enforce the guidelines that are there and they are enforcing them more and more energetically. We have also reconstituted the Film Certification Board, where a little less than half the members are women. We have asked them to implement the norms strictly.

We also note that good films are being made by some people, we are proud of them. We are encouraging producers and directors to produce more such good films and programmes. We have also emphasised that the film industry should pay more attention to produce good programmes and films, so that they could be shown on the television and also on the video sets. In so far as the marketing strategy is concerned, our film industry has to do much better. I have met them and advised them also. Because, now when once a film is made it can be duplicated and stolen because of the videos. The producers are advised to take care of this aspect.

I agree that our cultural ethos should be developed. Shri Mohanty made a point that we should call a meeting of poets, journalists and so on, so that we can advise them to produce good programmes. We have met a number of people already. We have started taking advantage of their experience in producing good programmes on our social and economic transformation.

There are a few points on which the States have to be consulted. We have already had a meeting. We will be meeting them again. The Tamil Nadu Government have brought out some measures for video control. The Karnataka Government have brought out some good measures. But we want some uniformity. We propose to discuss this matter again with them to come to some kind of an understanding how we can further do it.

Now, then, about this regionalism, Mr. Mohanty said that there are some States which have said that only so much of time of this particular language films will be shown. Some States have taken the decision I am not against regionalism as such. But the interests of other regions have to be taken care of. We have also to ensure that the national integration and emotional unity of the country are not affected, otherwise it will be a dangerous trend. Some State have taken some steps. It is a delicate matter. I propose to take up this matter with the various State Governments so that we encourage all the languages that are there in the Constitution. We are having a policy of dubbing a number of programmes into several languages. We are showing regional films, not only in those regions, but also on the national hook up. Our approach is to encourage all the languages which are the languages of India, and which are understood in various parts of the country. But we should at the same time see that regionalism should not be carried too far to endanger the unity of the country.

I have noted the suggestions made by Shri Viridhi Chand Jain and Shri Moolchand Daga. I am grateful to them for the suggestions made. I am glad that all the Members, who have participated in the debate, have supported this Bill. I hope, this Bill will serve a useful purpose.

18.31 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### *Sixty-sixth Report*

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): I beg to present the Sixty-Sixth Report of the Business Advisory Committee.